

O/c

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/7433/A

From :- Shri Kaushik Kumar Sharma,
Joint. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri D. Thakuria
District & Sessions Judge,
Dhubri.

Dated Guwahati, the th 17 December, 2019

Sub:- **Permission to avail Winter Vacation and headquarter leave.**

Ref:- Your letter No. DJ.XIV-5/2004-2018/551/E, dtd. 9th December, 2019
Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the winter vacation w.e.f 24.12.2019 to 31.12.2019 along with headquarter leave permission, by your official vehicle, at your own cost, w.e.f. the evening of 23.12.2019 till the morning of 02.01.2020, as prayed for. The Addl. District and Sessions Judge, Dhubri and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

7436

Relso

Memo NO.HC.VII-58/2001/7434-1A, dated 17.12.19

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Additional District and Sessions Judge, Dhubri.
- ✓ 3. The System Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Relso